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Title: Introduction of the Clinical Establishment (Registration and Regulation) Amendment Bill, 2015 (Substitution of New Section for Section 7, etc.)

SHRI RAVNEET SINGH (LUDHIANA): I beg to move for leave to introduce a Bill to amend the Clinical Establishments (Registration and Regulation) Act, 2010.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Clinical Establishments (Registration and Regulation) Act, 2010."

*The motion was adopted.*

SHRI RAVNEET SINGH: I introduce the Bill.